



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Review of Court Cases.

A meeting to discuss the above subject matter scheduled to be held under the chairmanship of the Hon'ble Minister for Law and Justice on 22nd April, 2017 at 3.00 PM at Panchayati Bhavan, Railway Head, Jammu has been rescheduled and will now be held at 10.00 A.M on the same date. Apart from Hon'ble Minister of State for Law, Justice and Parliamentary Affairs, the following are requested kindly to make it convenient to attend the said meeting on scheduled date, time and venue:-

1. Learned Advocate General,
J&K Jammu.
2. Secretary to Government,
Department of Law, Justice and Parliamentary Affairs.
3. Director Litigation,
Jammu.
4. All Law Officers (Sr. AAG's, AAG's, DAG's & GA's) representing
the State in J&K High Court at Jammu.
5. All Additional Secretaries/Senior Law Officers/Public Law
Officers/Legal Assistants/Junior Legal Assistants working in
different Departments/offices of Civil Secretariat and Subordinate
Offices of Jammu Division.

Abdul Salam

Special Secretary to Government.

NO: LD(Estt) 2015/RM.

Dated: 21 – 04 – 2017.

Copy to the:-

1. Director Litigation, Jammu.
2. All the Additional Secretaries/Senior Law Officers/Public Law
Officers/Legal Assistants/Junior Legal Assistants for
compliance.
3. Private Secretary to the Hon'ble Minister for Law and Justice for
information of the Hon'ble Minister.
4. Private Secretary to the Hon'ble Minister of State for Law,
Justice and Parliamentary Affairs for information of the Hon'ble
MOS.

5. Private Secretary to the Learned Advocate General, J&K for information of the Ld. Advocate General and also request to inform all the Law Officers representing the State before the Hon'ble High Court at Jammu to make it convenient to attend the sad meeting on the scheduled date and time.
6. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.